

**NATIONAL COMPANY LAW TRIBUNAL**  
**COURT ROOM NO. 1,**  
**MUMBAI BENCH**

**Item No. 43**

**C.P.(IB)395/MB/2022**

CORAM:

**SH. PRABHAT KUMAR      JUSTICE VIRENDRASINGH BISHT (Retd.)**  
**HON'BLE MEMBER (TECHNICAL)   HON'BLE MEMBER (JUDICIAL)**

ORDER SHEET OF THE HEARING ON **19.06.2024**

NAME OF THE PARTIES:      HARESH RAMCHANDANI

Section 94 OF THE INSOLVENCY AND BANKRUPTCY CODE, 2016

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**ORDER**

1. None present for the financial creditor. Mr. Akshay Choudhary, Ld. Counsel for the RP present. Jai Prakash Rawat(Advocate) on behalf of Personal Guaranter.
2. Ld. Counsel for the RP submits RP report has already been filed, however, the same is yet to be numbered.
3. Counsel for the RP is directed to serve the copy of the report upon the Personal Guarantor as well as the Financial Creditor, if not already served.
4. List this matter for further consideration on **12.07.2024**.

**Sd/-**  
**PRABHAT KUMAR**  
**MEMBER (TECHNICAL)**  
/NP/

**Sd/-**  
**JUSTICE VIRENDRASINGH BISHT**  
**MEMBER (JUDICIAL)**